HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

In supersession of earlier Notice dated 23/02/2024, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay Bench at Aurangabad** that from **Monday, 26th February 2024 to Friday, 1st March 2024 :**

I

The reconstituted Division Bench comprising of the **Hon'ble Shri. Justice R. V. Ghuge** and **Hon'ble Shri. Justice R. M. Joshi.** will take up the extant judicial assignment of the Division Bench headed by the **Hon'ble Shri. Justice R. V. Ghuge.**

II

The urgent mentioning and placing of matters pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice R. M. Joshi** will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Sandipkumar C. More**

High Court, Appellate Side,)
Bombay.)
)
)
Date : 23rd February 2024)

By Order

23.2.2024

(H. M. Bhosale)
Registrar (Judl-I)